

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

W.P. (S) No. 2671 of 2019

Rajesh Kumar. ... ..Petitioner

-Versus-

The State of Jharkhand through the Principal Secretary, School  
Education and Literacy Department, Govt. of Jharkhand & Ors. ... ..Respondents

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**CORAM: THE HON'BLE MR. JUSTICE DR. S.N.PATHAK**

**(Through: Video Conferencing)**

For the Petitioner : Mr. Kumar Sundaram, Advocate.

For the Respondents : Mr. Prashant Pallav, Advocate.  
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**05/ 25.03.2021** As prayed, three weeks' time after '*Holi*' holidays is allowed for  
removing the defects as pointed out vide office note dated 18.12.2020.

**[Dr. S.N.Pathak, J.]**

P.K.S.